

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 2477
(TO BE ANSWERED ON THE 3rd August 2023)
SHORTAGE OF PILOTS

2477. SHRI GUMAN SINGH DAMOR

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the efforts being made to address the shortage of Pilots and Maintenance Engineers;**
- (b) the details of the Government and Non-governmental institutions engaged in the training of Pilots;**
- (c) the number of Commercial Pilot Licenses (Aeroplane and Helicopters) and Airline Transport Pilot Licenses (Aeroplane and Helicopters) issued during the last nine years;**
- (d) whether the Government proposes to increase the number of domestic and international air routes due to the increasing number of domestic and international passengers and if so, the details thereof;**
- (e) whether the Government proposes to expand the airports due to the increasing number of flight passengers and volume of cargo, if so, the details thereof and if not, the reasons therefor;**
- (f) whether the Government is likely to consider the said proposals and if so, the details thereof; and**
- (g) the details of the measures being taken to reduce air fares and to make flight journey safer?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))

- (a) Currently, there are 36 Flying Training Organisations (FTOs) in the country operating at 57 bases. There are 54 AME Training Institutes approved by Directorate General of Civil Aviation (DGCA).**

A total of 1165 CPLs were issued in 2022. The estimated supply of engineers from DGCA approved AME Training Institutes is around 3500 per year to cater to the demands of the aviation industry.

(b) The list of DGCA approved FTOs is attached as Annexure.;

(c) Details of Commercial Pilot License (CPL) (Aeroplane and Helicopter) and Airline Transport Pilot License (ATPL) (Aeroplane and Helicopter) issued during last nine years is as follows:-

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Year	CPL (Aeroplane and; Helicopter)	ATPL (Aeroplane and Helicopter)
2015	394	421
2016	537	482
2017	552	501
2018	640	599
2019	744	752
2020	578	398
2021	862	472
2022	1165	720
2023 (till 24.07.2023)	993	407
Total	6465	4752;

(d) With repeal of Air Corporation Act in March 1994, the Indian domestic aviation sector was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines (RDG) issued by Government. Hence, it is up to the airline operators to consider the introduction of air services to/from any airport in the country depending upon their operational and commercial viabilities.;

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International operations are governed by the bilateral agreement between Government of India, Government of foreign country and issue of traffic rights granted by Ministry of Civil Aviation.;

(e) and (f) To meet the growing air traffic demands, AAI and other Airport Operators have targeted capital outlay of approximately Rs. 98,000 crore in the airport sector during 2019-2024 for construction of Greenfield Airports and new terminals, expansion and modernisation of existing terminals and strengthening of runways, among other activities.

Besides, Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN) also aims for revival and development of un-served and under-served airports/ heliports/ water aerodromes of State Government, AAI, Civil Enclaves, CPSUs for operations of the UDAN flights. An airport which is included in the awarded routes of UDAN and requires upgradation/development for commencement of UDAN operations, is developed under 'Revival of unserved and underserved airports' scheme.

(g) As per prevailing regulation, airfare is neither required to be established nor to be regulated by the Government. Under the provision of Sub Rule (1) of Rule 135 of Aircraft Rules, 1937, every air transport undertaking engaged in scheduled air services was required to establish tariff having regard to all relevant factors.;

There is a systematic safety oversight process in place for monitoring the compliance of Rules and Civil Aviation Requirements by the airlines. This is a continuous process and includes surveillances, spot checks and regulatory audits embodied in Annual Surveillance Plan (ASP) of Directorate General of Civil Aviation (DGCA). The findings of safety oversight exercises are communicated to the concerned operator for compliance and the observations are closed only after due verification. In case of any violations/ non-compliance to regulations detected during audit/ surveillance, enforcement action including financial penalty is imposed by the DGCA. ;

DGCA ensures the safety of passenger and aircraft through the mechanism of inspections like main base inspection, station facility inspection, ramp inspection, Cabin enroute inspection, EDTO, cockpit enroute inspection, regulatory audit (planned/unplanned) under the annual surveillance programme of DGCA. DGCA has taken

the following steps to enhance safety of operations and ensure safe travel of passengers:

(i) Airlines have been directed to increase their engineering capabilities at all airports where they operate to ensure availability of spare and qualifies manpower.

(ii) DGCA has increased its spot checks on aircraft of airlines.

(iii) DGCA has directed airlines to ensure adequate availability of spares.

**ANNEXURE IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2477
FOR ANSWER ON 03.08.2023**

STATE-WISE LIST OF FLYING TRAINING ORGANISATIONS

S No	State	Name	Ownership Type	Additional bases
1.	Bihar	Bihar Flying Institute	State Government	
2.	Gujarat	Ahmedabad Aviation & Aeronautics Ltd.,	Private Ltd.	Mehsana Airstrip, Ahmedabad, Gujarat
3.	Gujarat	Gujarat Flying Club,	Section 25 Company (Deemed Charitable Trust)	Amreli, Gujarat
4.	Haryana	Haryana Institute of Civil Aviation	State Government	1. Hisar, Haryana 2. Pinjore, Haryana
5.	Haryana	FSTC Flying School Private Ltd	Private Ltd.	Narnaul, Haryana
6.	Jharkhand	Alchemist Aviation Pvt. Ltd.	Private Ltd.	
7.	Karnataka	Govt. Flying Training School	State Government	
8.	Karnataka	Orient Flight Aviation Academy	Private Ltd.	
9.	Kerala	Rajiv Gandhi Academy for Aviation Technology	State Government	
10.	Madhya Pradesh	Chimes Aviation Academy,	Private Ltd.	Neemuch Airstrip, Jaysingpura, Neemuch, Madhya Pradesh - 458441

S No	State	Name	Ownership Type	Additional bases
11.	Madhya Pradesh	Madhya Pradesh Flying Club, Indore	Private Ltd.	Bhopal, Madhya Pradesh.
12.	Madhya Pradesh	Sha-Shib Flying Academy,	Society	
13.	Madhya Pradesh	Jet Serve Aviation Pvt. Ltd.	Private Ltd.	
14.	Maharashtra	Academy of Carver Aviation,	Private Ltd.	
15.	Maharashtra	Blue Ray Aviation	Private Ltd.	Mahesana, Gujarat
16.	Maharashtra	Nagpur Flying Club	State Government	
17.	Maharashtra	National Flying Training Institute, Pvt. Ltd,	Private Ltd.	
18.	Maharashtra	Redbird Flight Training Academy Pvt. Ltd.	Private Ltd.	<ol style="list-style-type: none"> 1. Seoni, Madhya Pradesh 2. Lilabari, Assam 3. Kalaburagi, Karnataka 4. Belagavi, Karnataka
19.	Maharashtra	SVKM NMIMS Academy of Aviation	Private Ltd.	
20.	Maharashtra	SKYNEX Aero Pvt. Ltd.	Private Ltd.	
21.	Maharashtra	The Bombay Flying Club,	Private Ltd.	1. Dhule, Maharashtra
22.	Odisha	Govt. Aviation Training Institute,	State Government	Birasal, Odisha
23.	Punjab	Patiala Aviation Club	State Government	Amritsar, Punjab
24.	Rajasthan	Banasthali Vidyapith Gliding Flying Club	Society	

S No	State	Name	Ownership Type	Additional bases
25.	Tamil Nadu	Ekvi Air Training Organisation	Private	
26.	Telangana	Asia Pacific Flight Training Academy Ltd.	Private Ltd.	1. Begumpet Airport, Hyderabad, Telangana (2015) 2. Kalaburagi Airport, Karnataka (2021)
27.	Telangana	Flytech Aviation Academy,	Public Ltd.	Nagarjun Sagar, Andhra Pradesh
28.	Telangana	Telangana State Aviation Academy,	State Government	
29.	Telangana	Wings Aviation Pvt. Ltd.,	Private Ltd.	
30.	Uttar Pradesh	Ambitions Flying Club Pvt. Ltd	Private Ltd.	
31.	Uttar Pradesh	Chetak Aviation	Society	
32.	Uttar Pradesh	Falcon Aviation Academy	Trust	Rewa, Madhya Pradesh (2019)
33.	Uttar Pradesh	Garg Aviation Ltd. UP	Private Ltd.	
34.	Uttar Pradesh	Indira Gandhi Rashtriya Udan Akademy	Central Government	1 Gondia, Maharashtra 2 Kalaburagi, Karnataka
35.	Uttar Pradesh	Pioneer Flying Academy Pvt. Ltd	Private Ltd.	
36.	Uttar Pradesh	Saraswati Aviation Academy	Trust	

Source: Directorate General of Civil Aviation (DGCA)
